

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2025-26/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
2. Mr. Arun Kumar Dubey, Secretary, DLSA, Bokaro.
3. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
4. Mr. Ravi Choudhary, Secretary, DLSA, Chaibasa.
5. Ms. Anjilina Neelam Marki, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
6. Mr. Chandra Bhanu Kumar, A.C.J.M.-cum- Civil Judge (Sr. Div.)-I, Chatra.
7. Mr. Tarkeshwar Das, Secretary, DLSA, Chatra.
8. Mr. Milan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
9. Ms. Sonam Vishnoi, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
10. Mr. Rakesh Ranjan, Secretary, DLSA, Daltonganj.
11. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
12. Mr. Nishi Kant, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
13. Mr. Ananda Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Deoghar.
14. Mr. Sandeep Nishit Bara, Secretary, DLSA, Deoghar.
15. Ms. Sangita, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
16. Ms. Pooja, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Deoghar (Madhupur).
17. Mr. Parmanand Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
18. Mr. Manish Kumar Mishra, Civil Judge (Sr. Div.)-cum-J.M.-cum-Special Judge Eco. Offences, Dhanbad.
19. Ms. Sama Roshini Kullu, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
20. Ms. Nirmala Barla, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
21. Ms. Satyabhama Kumari, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
22. Mr. Uttam Sagar Rana, Secretary, DLSA, Dumka.
23. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Dumka.
24. Mr. Kumar Vipul, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
25. Ms. Nibha Ranjana Lakra, Secretary, DLSA, Garhwa.
26. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
27. Ms. Rajshree Aparna Kujur, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).
28. Mr. Sanjay Singh Yadav, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
29. Mr. Safdar Ali Naiyar, Secretary, DLSA, Giridih.
30. Mr. Sharat Nishikant Kujur, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
31. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Godda.
32. Mr. Deepak Kumar, Secretary, DLSA, Godda.
33. Mr. Remi Praphul Baa, Civil Judge (Sr. Div.)-cum-J.M., Godda.
34. Mr. Ram Kumar Lal Gupta, Secretary, DLSA, Gumla.
35. Ms. Moumita Guin, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Gumla.
36. Mr. Rajiv Tripathi, Chief Judicial Magistrate, Hazaribagh.
37. Ms. Kumari Nitika, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh.
38. Mr. Bikrant Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
40. Mr. Dileep Rajeshwar Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
41. Mr. Kumar Saurabh Tripathi, Secretary, DLSA, Jamshedpur.
42. Mr. Bishwanath Oraon, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
43. Ms. Shilpa Murmu, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
44. Ms. Ritu Kujur, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
45. Ms. Seema Kumari Minz, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
46. Mr. Surendra Bedia, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
47. Mr. Ashok Kumar No. IV, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamshedpur (Ghatshila).
48. Md. Naeem Ansari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.
49. Mr. Nitish Neilesh Sanga, Chief Judicial Magistrate, Jamtara.
50. Mr. Arjun Saw, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Khunti.
51. Mr. Manoranjan Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Koderma.

52. Mr. Vikram Anand, Chief Judicial Magistrate, Latehar.
53. Ms. Kumari Jiv, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Latehar.
54. Mr. Rohit Kumar, Civil Judge (Sr. Div.)-cum-J.M., Lohardaga.
55. Mr. Vishal Majhee, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Pakur.
56. Mr. Sandeep Kumar Bertam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ramgarh.
57. Mr. Shivendu Dwivedi, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
58. Mr. Anil Kumar No. III, Secretary, DLSA, Ramgarh.
59. Ms. Archana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
60. Mr. Shashi Bhushan Sharma, Chief Judicial Magistrate, Ranchi.
61. Mr. Kusheshwar Sinku, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
62. Mr. Manish Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Mr. Abhinav, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
64. Mr. Gautam Gobinda, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
65. Mr. Abhishek Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
66. Mr. Manoj Kumar Indwar, Civil Judge (Sr. Div.)-cum-J.M.-cum-Spl. Judge Eco. Offences, Ranchi
67. Mr. Sindhu Nath Lamay, Chief Judicial Magistrate, Sahebganj.
68. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj.
69. Mr. Ranjay Kumar, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj (Rajmahal).
70. Ms. Anamika Kisku, Civil Judge (Sr. Div.)-cum-J.M., Seraikella-Kharsawan.
71. Mr. Tausif Meraj, Secretary, DLSA, Seraikella-Kharsawan.
72. Ms. Nitasha Barla, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Simdega.

Sub:- Nomination of Judicial Officers for attending Two days Refresher Training programme for Civil Laws for Civil Judge (Sr. Div.) (R-14) (half of the cadre), scheduled to be held on 7th and 8th February, 2026 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training programme for Civil Laws for Civil Judge (Sr. Div.) (R-14) (half of the cadre)**, scheduled to be held on **7th and 8th February, 2026 at Judicial Academy Jharkhand, Ranchi**.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day. All the nominated officers have to report at Judicial Academy Jharkhand for attending the training programme at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Vishwa Nath Shukla
Registrar (Administration)

Memo No. 391 /Apptt. Dated, Ranchi, the 29/01/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 1056/JAJ dated 05.12.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


29/01/26
Registrar (Administration)